

OFFICE OF THE DISTRICT & SESSIONS JUDGE, HISAR

ORDER

In order to take precautionary measures in wake of Pandemic Novel Coronavirus (Covid-19), the instructions contained in order dated 30.06.2021, conveyed vide Endst. No. 11766-800 dated 30.06.2021 shall remain in force as such upto 15.08.2021 subject to further change of circumstances and new guidelines/ instructions of the Hon'ble Punjab and Haryana High Court, Chandigarh.

All concerned be informed accordingly.

Dated :- 30.07.2021

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District & Sessions Judge,
Hisar

ENDST. NO. 13722-55 DATED 30-7-2021

A copy is forwarded to the following, for information and necessary action :-

01. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.
02. All the Judicial Officers posted in this Sessions Division including Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority, Hisar
03. The Superintendent of Police, Hisar and Hansi
04. The Superintendent, Central Jail-I, Hisar
05. The Superintendent, Central Jail-II, Hisar
06. The Superintendent, Observation Home, Hisar
07. The District Attorney, Hisar
08. The President, District Bar Association, Hisar
09. The President, Bar Association, Hansi
10. Judicial Branch of this office
11. Computer Incharge, System Officer, System Assistants of this Sessions Division are directed to upload the said order on the official website.

Arjun Kumar
District & Sessions Judge,
Hisar

30-07-2021